#### 181 Written Answers

(x) Gazipur (xi) Gonda (xii) Sitapur (xiii) Baharaich (xiv) Azamgarh (xv) Basti (Sidharthnagar) (xvi) Rai Bareilly (xvii) Gorakhpur (xviii) Sultanpur (xix) Deoria (xx) Pratapgarh (xxi) Varanasi (xxii) Kanpur (xxiii) Fatehpur (xxiv) Maou (xxv) Bhadohi (xxvi) Maharajganj (xxvii) Padrona (xxviii) Ambedkar Nagar (xxix) Kanpur Dehat.

(b) The standard staff strength of each Handicrafts Marketing and Service Extension Centre consists of one Assistant Director, one Handicrafts Promotion Officer, one Investigator, one Technical Assistant (Crafts)/Upper Division Clerk, one Lower Division Clerk and one Helper/Chowkidar.

(c) to (e) These centres have played an important role in facilitating development of handicrafts in the areas under their jurisdiction. However, keeping in view the vast areas that various centres spread all over the country have to cover, a proposal to add some more marketing centres has been initiated.

#### **Buddhist Circuit for Foreign Tourists**

3201. SHRI YERRA NARAYANA SWAMY: Will the Minister of TOURISM be pleased to state:

(a) whether Government are marketing the "Buddhist Circuit" for foreign tourists;

(b) if so, what specific steps have been taken to encourage foreigners to visit Buddhist shrines;

(c) whether it is a fact that famous Biddbist sites and shrines in Andhra Pradesh have not been marketed to foreign tourists; and

(d) if so, the reasons for neglecting Buddhist shrines of tourist interest in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) Yes, Sir,

(b) to (d) The Ministry of Tourisnj Govt, of India, is marketing the Buddhist

circuit in niche markets overseas through its 17 tourist offices by way of advertising in print and electronic media, dissemination of information through brochures and video cassettes, organising of 'Know India' seminars and participation in travel marts. Promotion of Nagarjuna Konda in Andhra Pradesh is an integral part of this marketing strategy.

#### Outstanding dues of ITDC's Hotel Division

#### 3202. SHRI J. CHITHARANIAN: SHRI GURUDAS DAS GUPTA:

Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the Hotel Division under ITDC has outstanding a sum of Rs. 34.85 crore as on March 31, 1998 on account of unpaid bills by politicians and Government agencies;

(b) if so, the hotel-wise details of these outstanding dues and who are the prominent defaulters and amount outstanding against each of them; and

(c) what measures are being taken for the recovery of these dues and the measures proposed to be taken to reduce the risk of credit?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) and (b) The total outstanding dues of Hotels Division as on 31 March 1998 were Rs. 34.85 crores (provisional) of which an amount of Rs. 7.60 crores was outstanding against political parties/political and Government Agencies. Hotelwise details of outstanding dues are ^ven in Statement-I (See below). The details of prominent defaulters are given in Statement-II (See below).

(c) Realisation of outstanding dues is a continuous process which include periodical reminders, personal contacts, periodical review both at the unit and Corporate level, seeking assistance from the administrative Ministry and resorting to 183 Written Answers

to Unstarred Questions 184

(Rs. in crores)

legal action wherever considered necessary. Besides, special steps have been taken in the form of strengthening Credit & Collection Division, reviewing the progress at top management level. This has resulted in 11.4% reduction in total outstandings from Rs. 52.33 crores as on 31 March 98 to Rs. 46.36 crores (Provisional) as on 31 March 98 including 15.1% reduction in outstanding dues of hotels division from Rs. 41.05 crores to Rs. 34.85 crores.

#### Statement-I

Statement showing Sundry Debtors Outstanding as on 31.03.98 in various Hotel Units

Unit Total Outs. Outstanding Outstanding No. Against Against standing Political Ministries/ Parties^ Govt. Deptts. Politicians I. HOTELS 0.26 \*\* 0.04 1. Agra Ashok Hotel 2. Ashok Hotel, Bangalore 2.37 0.02 0.39 3. Airport Hotel, Calcutta 3.22 0.38 9.44 0.31 4. Ashok Hotel 3.45 5. Ashok Yatri Niwas 0.73 0.29 Aurangabad Ashok 0.12 0.01 6. 7. \*\* Bodhgaya Hotel 0.22 0.06 8. Hassan Ashok Hotel 0.23 0.02 Jaipur Ashok Hotel 0.24 9. 0.04 \*\* 0.05 10. Jammu Ashok Hotel 0.01 11. Janpath Hotel 2.31 0,16 0.33 0.27 12. Kalinga Ashok Hotel 0.09 Kanishka Hotel 0.04 13. 3.70 0.27 14. Khajuraho Ashok Hotel 0.09 0.01 15. KABR, Kovalam 2.50 0.17 16. LMP Mysore Hotel 1.00 0.06 17. LVP Udaipur Hotel \*\* 0.80 0.02 18. Lodhi Hotel 0.88 0.21 19. Madurai Ashok Hotel 0.31 \*\* 0.01 20. Manali Ashok Hotel 0.05 0.01 21. Pataliputra Ashok, Patna 0.09 0.33 22. Qutab Hotel 1.07 \_\_\_\_ 0.11 23. Ranjit Hotel 0.99 0.01 0.10 24. Hotel Samrat 1.65 0.07 0.16 25. TEAR, M'Puram 0.30 0.01 26. Varanasi Ashok Hotel 0.80 0.20 SUB-TOTAL I 33.93 0.61 6.54

185 Wr	ritten Answers	[15 JULY, 1998]	to Unstarred Que	estions 186
s. No.	Unit	Tota Outstanding	against political M	Outstanding against inistries^ 'Govt. Deptts.
II.	Bharatpur Forest Lodge	0.1	7 **	0.01
m	CATERING UNITS			
1.	IGIA Restt.	0.44	4 **	0.15
2.	Vigyan Bhawan	0.2	5 0.02	0.23
3.	National Media Centre	0.0	3 —	0.03
4.	Western Court	0.02	2 —	_
5.	Kosi Restt.	0.0	1 —	_
	SUB-TOTAL I	0.7	5 0.02	0.41
		34.6	8 0.63	6.95
	Less than Rs. 1.00 Lakh	-	- 0.01**	
Gra		34.85 0.6	4 6.96	

### NDTo

## TALKS

\*\* OUTSTANDING AGAINST POUTICIANyPouTiCAL PARTIES LESS THAN RS. 1 LAKH

(1)	I.G.I. Restt.	_	Rs.	2,709.00
(2)	BHARATPUR FOREST LODGE	_	Rs.	5,145.00
(3)	HOTEL JAMMU ASHOK	—	Rs.	15,570.00
(4)	Bodhgaya Ashok		Rs.	4,089.00
(5)	Agra Ashok	_	Rs.	10,770.50
(6)	AIR-PORT ASHOK, CALCUTTA	—	Rs.	15,555.00
(7)	LVP UDAIPUR HOTEL	—	Rs.	4,308.00
(8)	MADURAI ASHOK HOTEL	—	Rs.	12,835.00
			Rs.	70,981.50

—FIGURES *Att: Provisional*. AND SUBJECT TO AUDIT.

#### Impact of Sanctions on Tourist Inflow

3204. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM be pleased to state:

(a) whether sanction imposed on India by some countries is likely to affect tourist inflow in the country; and

(b) if so, the action Government propose to take to counter this?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) No, Sir.

(b) Does not arise.

# Recognition of Bodies/Associations dealing with Tourism

3205. SHRI YERRA NARAYANASWAMY: Will the Minister of TOURISM be pleased to state:

(a) whether Government have granted recongnition to bodiesor associations dealin

(b) if so, the names of tourism oriented organisations which officially interact with Government;